

**GOVERNMENT OF INDIA  
MINISTRY OF YOUTH AFFAIRS AND SPORTS  
(DEPARTMENT OF SPORTS)**

**LOK SABHA  
STARRED QUESTION NO. 96  
TO BE ANSWERED ON 27.06.2019**

**Dope Tests for Cricketers**

**\*96. SHRI VINAYAK RAUT:**

**Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:**

- (a) whether the Government has issued some directives to the Board of Control for Cricket in India (BCCI) in the matter of doping tests for cricketers and if so, the details thereof;**
- (b) whether BCCI defies the Government's directives on dope tests for cricketers taking the stand that National Anti-Doping Agency (NADA) has no jurisdiction over Indian cricketers and that BCCI's present anti-doping system was robust and therefore would not change its anti-doping policies and not allow NADA to test Indian cricketers and if so, the details thereof; and**
- (c) the response of the Government/ Ministry thereon?**

**ANSWER**

**THE MINISTER OF STATE (INDEPENDENT CHARGE)  
FOR YOUTH AFFAIRS AND SPORTS  
(SHRI KIREN RIJITU)**

**(a) to (c): A Statement is laid on the table of the House.**

**STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF THE  
LOK SABHA STARRED QUESTION No. 96 FOR 27/06/2019 ASKED BY  
SHRI VINAYAK RAUT REGARDING DOPE TESTS FOR CRICKETERS**

**(a) National Anti Doping Agency (NADA), India is duly recognized as the Anti Doping Agency with testing authority by World Anti Doping Agency (WADA). It has jurisdiction over all athletes and sports associations in India. Board of Control for Cricket in India (BCCI) was apprised of this for compliance.**

**(b) Yes, Sir. BCCI contested that (i) BCCI not being a National Sports Federation it was not subject to jurisdiction of NADA; (ii) it had framed and adopted BCCI Anti Doping Rules and (iii) claimed to have a robust mechanism to ensure that Indian cricket is clean and free from doping.**

**(c) NADA jurisdiction extends to all athletes and sports organizations in India. BCCI not being a recognized Dope Testing Agency under WADA Code its stand was not found acceptable. WADA was apprised of it and a fresh direction has been issued to BCCI to comply with NADA Rules.**

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